

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-195-2020**

**IN**

**MCA No. 67 OF 2020**

**IN**

**PILWP No. 52 OF 2019**

**(Contempt Application)**

Kashinath Jairam Shetye ..... Petitioner  
Versus  
Ashok Menon ..... Respondent

\*\*\*

Petitioner in person.

**Coram:- M.S. SONAK &  
M.S. JAWALKAR, JJ.**

**Date:- 2<sup>nd</sup> December, 2020**

P.C.

The petitioner who appears in person states that he has no objection for this Bench taking up this matter.

2. Issue notice to the respondent, returnable on 05.01.2021.

**M.S. JAWALKAR, J.**

**M.S. SONAK, J.**

EV